

Central Administrative Tribunal
Principal Bench: New Delhi

...
OA No. 2853/92

New Delhi, this the 18th day of December, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P.Biswas, Member (A)

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T.D.S.Tulsiani s/o Sh. S.D.Tulsiani,
R/o 465/17, Faridabad.Applicant
(By None)

Versus

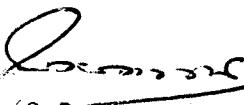
1. Director General of Works,
C.P.W.D. Nirman Bhawan,
New Delhi.
2. Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. Secretary,
Ministry of Personnel, Public Grievances
and Pension (Dept. of Personnel & Training)
New Delhi.
4. Secretary,
Union Public Service Commission,
Shahjahan Road, New Delhi. Respondents

(By Advocate: Shri P.H. Ramchandani)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J)-

None appears on behalf of the applicant even
on the second call. This O.A. is, therefore, dismissed
for default.


(S.P.Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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